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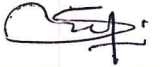
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO. I  
SPECIAL BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.05.2018 AT 10.30 AM**


TRANSFER PETITION NO.	TP(PB) No. 79/397-398/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No. 01/2009
NAME OF THE COMPANY	Satyam Computres Services Ltd
NAME OF THE PETITIONER(S)	Union Of India
NAME OF THE RESPONDENT(S)	Satyam Computres Services Ltd & Others
UNDER SECTION	388B,397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma on behalf of T. Sujan	Adv.	9160001435	
Kumar Reddy for SFIO.			

**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**ORDER**

At the request of both sides, list the matter on 05.07.2018.

  
(Member (Judicial))

Binnu